NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 20(ND)/2015 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2016

NAME OF THE COMPANY:

Sh. Gulshan Saraf

Vs.

M/s. Pawan Kumar Sushil kumar Agro Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the

Companies Act 2013.

S.NO.

NAME

DESIGNATION

REPRESENTATION

SIGNATURE

1. Harshirt Agarwal, Aan 2. SOURABH GUPTA, ABV.

R-17

PETITIONER

Jan 9 267

Order

Learned counsel for the petitioner states that he does not wish to file rejoinder to the reply filed on behalf of Respondent No. 17. Rejoinder in respect of replies filed by R1 to R7 and R11 to R13 have been already filed.

To come up for arguments on 27.10.2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)

20.9.2016 (P.K. Sud)